

K.C.Prusty Vrs. UOI

Hearing Sl. No. 5

O.A. No. 41 of 2012

Order dated: 07.05.2015

CORAM


HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

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By filing a memo, the applicant has prayed to allow him to withdraw this O.A. Taking into account the submission made in the memo filed by the applicant, this O.A. is dismissed being withdrawn.

Mr. S.Behera, Ld. Sr. Central Govt. Panel Counsel appearing for the Respondents is present and heard.

A copy of this order be given to the Ld. Counsels for the parties.



MEMBER(Judl.)

RK